

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 20/12/2017

S.N.	File No.	Case Particulars
1	46	Smt. Sudesh Yadav (Objections)
2	99	Dinesh Kumar Agarwal (Objections)
3	241	LOTUS AGRICULTURAL AND MARKETING CO-OPERATIVE SOCIETY LTD. (Objections)
4	294	1. Mohit Aggarwal 2. Suruchi Garg 3. Vinod Verma 4. Surender Singh (Objections)
5	328	Sh.N. Srinivasa Reddy and Sh. D. Hanumantha Reddy (Objections)
6	336	Vinod Kumar Yadav (Objections)
7	380	Cama Automobiles Pvt. Ltd. (Objections)